

(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.3 Sale of decontrolled fertiliser with Concession to farmers	-	-	528	500	1674	2000
2. Electricity*	1927	2400	2423	N.A.	N.A.	N.A.
3. Irrigation**	5235	5872	6685	75234£	N.A.	N.A.

Source : 1. Fertilisers : Expenditure Budget 1997-98, Vol.I of Central Government.
2. Electricity and irrigation : Central Statistical Organisation.

Note : N.A. Not available.

* Electricity includes all subsidies to electricity Boards and Corporations. Separate estimates of Electricity subsidy accountable exclusively to agricultural sector is not available.

** The rates for supply of water to farmers are kept low as a matter of policy, resulting in losses to the Government irrigation system. The excess of operating costs over the gross revenue is treated as imputed irrigation subsidy.

£ Quick estimates.

@ Revised estimates.

+ Budget estimates.

Price of Urea

2180. SHRI N.K. PREMCHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have any proposal to enhance the price of Urea;

(b) if so, the details thereof ;

(c) whether the Government propose to extend any incentives agriculturists in case the price of fertilizers is increased ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) No, Sir. There is no such proposal at present.

(b) to (d) Do not arise.

Unorganised Voluntary Organisations

2181. SHRI ANNASAHIB M.K. PATIL : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have received applications for recognition from certain unrecognised voluntary organisations functioning in the field of human welfare in the country ;

(b) if so, the details thereof ; and

(c) the time by which recognition is likely to be accorded to them ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Ministry of Welfare have not system of according recognition to voluntary organisations for purposes of release of grants in aid for implementation of welfare schemes.

(b) and (c) Questions do not arise.

Import of Inferior Wheat

2182. SHRI MOHAN RAWALE :
SHRI CHANDRABHUSHAN SINGH :
SHRI CHUN CHUN PRASAD YADAV :
SHRI R. SAMBASIVA RAO :
SHRI SUBRAHMANYAM NELAVALA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the wheat imported by FCI from Argentina and STC from Canada has been found of inferior quality ;

(b) if so, the details thereof and loss suffered as a result thereof, separately;

(c) the details of foreign exchange involved in this deal;

(d) whether the quantity of wheat imported has been found unfit for human consumption;

(e) if so, the details thereof ;

(f) the extent to which this wheat has been distributed to the Fair Price Shops ;

(g) whether cases have come to the notice where the quality of wheat imported was different to the quality of wheat contracted for ; and

(h) if so, the details thereof ?